

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SItem 805

Petition(s) for Special Leave to Appeal (C) No(s). 7892/2024

[Arising out of impugned final judgment and order dated 22-12-2023  
in WP No. 13927/2019 passed by the High Court of Judicature at  
Bombay at Aurangabad]

SARANG SUGANDHILAL BORA &amp; ORS.

Petitioner(s)

VERSUS

THE STATE OF MAHARASHTRA &amp; ORS.

Respondent(s)

WITH

SLP(C) No. 4246-4247/2025 (IX-A)

Item 806

SLP [C] NO.7892/2024

Date : 05-12-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. Shashibhushan P. Adgaonkar, AOR  
805 (mentioned by)806 Mr. Siddhesh Shirish Kotwal, AOR  
(mentioned by)For Respondent(s) Mr. Ashok Kumar Gupta Ii, AOR  
Ms. Manjeet Kirpal, AOR  
Mr. M. Y. Deshmukh, AOR  
Mr. Vatsalya Vigya, AOR  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Anshuman Ashok, AORUPON being mentioned the Court made the following  
O R D E R

List the matters on 17.12.2025.

(ASHA SUNDRIYAL)  
DEPUTY REGISTRAR(POONAM VAID)  
ASSISTANT REGISTRAR